

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-694(PB)/2018

IN THE MATTER OF:

L & T Finance Ltd. APPLICANT / PETITIONER
Vs
Zillion Infraprojects Pvt. Ltd. RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 05.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

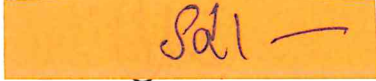
PRESENT:

For the RP Mr. Vinod Chaurasia, Adv. with Mr. Harish Taneja,
RP

ORDER

List on 18.03.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)